

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 50 OF 2019 &
IA NO. 211 OF 2019**

Dated: 15th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Adani Power Maharashtra Limited

...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent (s)

Counsel for the Appellant(s) :

Mr. S. Venkatesh
Mr. Nishtha Kumar
Mr. Vikas Maini

Counsel for the Respondent(s) :

Ms. Swapna Seshadri
Ms. Aadishree Chakraworthy
Mr. Amal Nair for R-2

Mr. Anup Jain
Mr. Udit Gupta for R-3

Mr. Sitesh Mukherjee
Mr. Divyanshu Bhatt
Ms. Supriya Ranjan Mahapatra
for R-4

ORDER

Learned counsel for both the parties submitted that pleadings are completed in this matter.

List the matter for hearing on **19.09.2019**.

Interim relief, if any, shall be continue till the next date of hearing i.e. 19.09.2019.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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